

No. 20 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Geeta Rani, is posted as Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 21 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Sudhir Kumar Singh, is posted as 1st Additional Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 22 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Manindra Mohan Pandey, is posted as 2nd Additional Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 23 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Ambika Pant, is posted as Judicial Magistrate I Class, Hardwar, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 24 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Reena Negi, is posted as Civil Judge (Jr. Div.), Hardwar, in the vacant Court.

No. 25 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Vivek Dwivedi, is posted as 1st Additional Civil Judge (Jr. Div.), Hardwar, in the vacant Court.